

**Case :-** BAIL No. - 9518 of 2020

**Applicant :-** Om Prakash Tripathi

**Opposite Party :-** State of U.P.

**Counsel for Applicant :-** Pradeep Kumar Rai,Prakarsh Pandey

**Counsel for Opposite Party :-** G.A.,Avanindra Singh Parihar,Avinash Kumar Singh,Devendra Kumar Rai,Maitriyee Singh

**Hon'ble Dinesh Kumar Singh,J.**

1. On the request made at the Bar for adjourning the matter on the ground that all the counsels have gone for pilgrimage to 'Shirdi'.

2. This Court does not take cognizance of the people going for pilgrimage, but considering the request, it would be appropriate to adjourn the case for 28.01.2021 with some cost.

3. Accordingly, the case is adjourned with cost of Rs.3,000/- (Rupees three thousand) to be deposited with the 'Oudh Bar Association' before the next date.

4. **List on 28.01.2021.**

**[D.K. Singh, J.]**

**Order Date :-** 25.1.2021 MVS/-